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15.35 hrs.

(xi) DROUGHT PRONE AREAS DEVELOPMENT

AUTHORITY BILL* 2004

Title: Introduction of the Drought Prone Areas Development Authority Bill, 2004.

श्री सुरेश चन्देल (हमीरपुर, हि.प्र.) : सभापति महोदय, मैं प्रस्ताव करता हूँ कि देश के सूखा प्रवण क्षेत्रों के संबंध में विशेष विकास योजनाएं तैयार करने और ऐसी योजनाओं को कार्यान्वित करने हेतु स्वायत्त प्राधिकरण की स्थापना और उससे संसक्त विधियों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the formulation of special development plans and establishment of an autonomous authority to implement such plans in respect of the drought prone areas of the country and for matters connected therewith."

The motion was adopted.

श्री सुरेश चन्देल : सभापति महोदय, मैं विधेयक पुरःस्थापित ** करता हूँ।

* Published in the Gazette of India, Extraordinary, Part-II, Section-2

Dated 3.12.04

**Introduced with the Recommendation of the President

MR. CHAIRMAN: Shri W. Wangyuh Konyak -- not present.